

HIGH COURT OF KARNATAKA BENGALURU

DATED: 10th SEPTEMBER, 2020

**STANDARD OPERATING PROCEDURE (SOP) FOR
CONDUCTING PRELIMINARY EXAMINATION FOR THE
POST OF CIVIL JUDGES, SCHEDULED TO BE HELD ON 27-
09-2020**

1. The Preliminary examinations will be held at Bengaluru City, Mysuru, Dharwad, Shivamogga and Kalburgi. List of examination centres with number of candidates is notified on the official website of the High Court of Karnataka, as per Intimation dated 09-09-2020.
2. No examination centres will be in containment zone.
3. Separate rooms are reserved in each examination centres to accommodate the candidates, who are having symptom of Covid 19; for candidates coming from containment zone; and for candidates who are/were in contact with Covid-19 patient and being considered as primary and secondary contacts.
4. Special arrangement is made in Covid Care Centres in each place of examination centre for the candidates who have tested positive for Covid-19 and intend to attend the Preliminary examination and such candidates will be permitted to attend the examination in such specified centres only.
5. Examination centres will be sanitized a day before the examination with the assistance of local administration as per the standard guidelines.

6. Toilets and washrooms in the examination centres will be sanitized and liquid soap or sanitizer will be made available.

7. Apart from the general instructions being issued to the candidates along with the admissions cards, special instructions will also be issued.

8. Only the candidates and examination officials will be allowed entry to the premises of the examination centres and none else.

9. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the Preliminary examination.

10. Candidates are directed to enter the examination centre premises two hours before the start of examination.

11. Candidates shall wear the fresh new N-95 face mask throughout their stay at the examination centre.

12. Before entering the examination centres, candidates shall undergo thermal screening.

13. Hand Sanitizer is made available at the entrance of the examination centre and also at all the examination halls.

14. Only 20 candidates will be allotted in an examination hall (room). Seating arrangement in the examination hall (room) will be made in such a manner that minimum 3 feet distance (Head to Head) is maintained between the candidates, as per the Standard Operating Procedure dated 27.08.2020 issued by the Health and Family Welfare Department, Government of

Karnataka, for conducting examinations by the Universities/ colleges.

15. List showing the hall (room) numbers allotted to the candidates will be notified at the earliest and in conspicuous places at the examination centres, to avoid congregation of candidates at one place.

16. Candidates will be permitted to bring water bottle to the examination centres and examination halls.

17. Candidates should leave the examination centres immediately after the examination.

18. All the examination centre officials like, Examination Superintendent, Invigilators and Observers will also be screened and will be directed to wear N-95 face mask, face shield and hand gloves.

19. The candidates will be allowed entry to the examination centre from 12-00 noon onwards to avoid the congregation of the candidates at the entrance of the examination centre.

20. Local administration and District Health Officer (DHO) will depute a team of officials at each examination centres to screen the candidates and examination officials. An ambulance shall be kept ready outside the examination centres with Medical Officer for any exigencies.

BY ORDER,

Sd/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE
HIGH COURT OF KARNATAKA
BENGALURU-560001.